

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.438/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company		Barat Hotels & Resorts Pvt.Ltd. -Vs- Registrar of Companies,W.B	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWA, Adv

Per

22/9/17

(9)

S.No.31 – C.P. No.438/KB/2017 – Barat Hotesl & Resors Pvt. Ltd. Vs.
Registrar of Companfies, W.B.

ORDER

Ld. Counsel for the petitioner is present.

Let reminder be issued to the Registrar of Companies West Bengal for submitting report.

Listed on 31st October 2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)